

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 301
IB-192(ND)/2024

IN THE MATTER OF:

ANIL PURI

.....APPLICANT/PETITIONER

Vs

GENESIS GAS SOLUTIONS PVT

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 12.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Yogesh Jagia, Advocate.

For the Respondent : Mr. P. Nagesh, Sr. Adv. a/w Mr. Mohit Nandwani,
Mr. Akshay Sharma, Advocates.

HYBRID HEARING (PHYSICAL & VC)

ORDER

We have heard the submissions of Mr. Yogesh Jagia, Learned Counsel appearing for the Applicant and Mr. P. Nagesh, Learned Senior Counsel appearing for the Respondent.

Arguments concluded.

The parties are at liberty to file written submissions along with case laws, if any, within one week.

List the matter on **06.08.2024** for compliance.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)